NATIONAL COMPANY LAW TRIBUNAL ITEM NO :7
ALLAHABAD BENCH

CA NO. 76/2020 IN
CP NO.(IB)55/ALD/2017

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.01.2021 at 10.30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : RAM KEWAL YADAV V/S MR. ARUN GUPTA (LIQUIDATOR OF LML LTD.)

SECTION OF I & B CODE: 60(5) OF IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : **SH. P.S. YADAV ALONG WITH SH. AJAY KUMAR, ADVS.**

COUNSEL FOR LIQUIDATOR : **MS. MONICA NANDA, PCS.**

CA NO. 76/2020 IN CP NO.(IB) 55/ALD/2017

The matter was taken up today through Video Conferencing.

Heard Sh. P.S. Yadav along with Sh. Ajay Kumar, Advocates for the applicant and Ms. Monica Nanda, PCS for the Liquidator through video conferencing.

Pursuant to the earlier order of this Court dated 02.12.2020, rejoinder was to be filed, but the same has not been filed till date. Let, the same be filed by the next date fixed.

Accordingly, put up in the week commencing 17th February, 2021 for arguments before the Regular Court/ through Video Conferencing, by which time, pleadings may be exchanged between the parties.

—Sd—

Dated : 07.01.2021

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kavya Prakash Srivastava
(Stenographer)